

20. Unichem

- a) Thiacetazole
- b) Metronidazole
- c) Diloxamidefuroate
- d) Hydrochlorothiazide
- e) Terbutaline
- f) Diphenhydramine

Export Commitment of Drug Companies

2621. **SHRI SATISH PRADHAN:** Will the **PRIME MINISTER** be pleased to state:

(a) whether any export commitment was made by multinational Indian Companies in drug sector during the last 5 years;

(b) if so, the details thereof, company-wise and the extent of export obligation committed and actual fulfilment of the same along with reasons therefore; and

(c) what action Government have taken/proposed to take against the defaulting Companies?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI CHINTA MOHAN): (a) to (c) The information is being collected and will be placed on the Table of the Sabha.

Recoveries Due Under DPEA.

2622. **SHRI SATISH PRADHAN:** Will the **PRIME MINISTER** be pleased to state: whether Government propose to settle the overdues amicably on deferred basis and utilise the funds so realised for encouraging research and development project for healthy growth of drug industry as envisaged in new Drug Policy in view of lower profitability and depressed production in drug sector?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): The 'overdues' mentioned in the question are perhaps related to the re-

coveries in regard to the Drug Prices Equilisation Account (DPEA). The above amounts shall be recovered under the provisions of the Drugs (Price Control) Order 1979/87, read with the relevant provisions of the Essential Commodities Act, 1955 and would be spent for the purposes mentioned in para 14(2) of DPCO, 1987.

Performance of Public Sector Drug Units

2623. **SHRI SATISH PRADHAN:** Will the **PRIME MINISTER** be pleased to state:

(a) what is the number of Public Sector Drug Units working and their performance profile by broad economic indicators for the last three years, year-wise and unit-wise;

(b) the number of these units which have gone in red and since how long;

(c) what is being done to identify industrial sickness and take suitable remedial measures; and

(d) what is the allocation of funds during the current year and Eighth Five Year Plan period for production of drugs by Public Sector and strengthening of R and D facilities?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI CHINTA MOHAN):

(a) to (c) There are five public sector drug manufacturing units under the Ministry of Chemicals and Fertilizers. These are Indian Drugs & Pharmaceuticals Ltd. (IDPL), Hindustan Antibiotics Ltd. (HAL), Bengal Immunity Ltd. (BIL), Bengal Chemicals & Pharmaceuticals Ltd. (BCPL), and Smith Stanistreet Pharmaceuticals Ltd. (SSPL). The performance of these companies during the last 3 years i.e. 1989-90 to 1991-92 is given in the Statement (see below). IDPL, BIL, BCPL and SSPL have been, over the years, incurring huge cash as well as net losses. All these four companies have, in compliance with the provisions of Sick Industrial Companies (Special Provi-

sions Act, 1985, referred their cases to the Board for Industrial and Financial Reconstruction (BIFR). A revival package for each of these companies has been prepared. The revival package involves restructuring of the capital, higher production and sales targets, adoption of aggressive marketing techniques, cost rationalisation including reduction in excess manpower.

(d) The total allocation of Plan as well as Non-Plan assistance to the five public sector undertakings in 1992-93 is Rs. 22.63 crores. The 8th Plan Outlay for these five public sector undertakings taken together is Rs. 56.80 crores including Budgetary support and internal extra budgetary resources.

Statement

Performance of Public Sector Undertakings in Pharmaceutical Industry Sector for the last three years

(Figures: Rs./Crores)

Years	Production	Sales	Cash Profit/ (Loss)	Net Profit/ (Loss)
INDIAN DRUGS & PHARMACEUTICALS LIMITED (IDPL)				
1989-90	204.44	177.22	(22.50)	(42.74)
1990-91	158.95	169.86	(61.40)	(88.26)
1991-92 (Provisional)	154.12	164.34	(91.38)	(112.38)
II HINDUSTAN ANTIBIOTICS LIMITED (HAL)				
1989-90	100.93	86.59	13.92	2.26
1990-91	108.00	109.00	14.58	0.79
1991-92	136.48	136.71	21.56	1.94
III BENGAL IMMUNITY LIMITED (BIL)				
1989-90	9.34	10.63	(3.39)	(4.36)
1990-91	14.37	13.63	(3.71)	(6.03)
1991-92	16.20	14.89	(6.39)	(8.91)
IV BENGAL CHEMICALS & PHARMACEUTICALS LIMITED (BCPL)				
1989-90	19.86	18.78	(3.82)	(7.23)
1990-91	17.17	17.78	(3.52)	(9.46)
1991-92	16.45	16.14	(5.03)	(15.13)
V SMITH STANISTREET PHARMACEUTICALS LTD. (ESPL)				
1989-90	11.82	12.81	(1.89)	(3.66)
1990-91	9.69	9.93	(3.78)	(4.87)
1991-92	6.21	6.58	(3.73)	(4.97)